

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (CA)/136/2024 in IA (CA)/88/2022 in CP No.432/241/HDB/2020
NAME OF THE COMPANY	Tirumalaturupati Constructions India Pvt Ltd
NAME OF THE PETITIONER(S)	Narasimha Vara Prasad Anala
NAME OF THE RESPONDENT(S)	Tirumalaturupati Constructions India Pvt Ltd
UNDER SECTION	241

ORDER

IA (CA)/136/2024 in IA (CA)/88/2022

Present: Ld. Senior Counsel Mr. Arvindh Pandian for the Applicant.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent.

There is no urgency to prepone the IA (CA)/88/2022. Accordingly, this application is disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)